

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5628 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Shankari Mishra
2.	I.A. No. 5708 of 2024 in Comp. App. (AT) No. ___ of 2024	Pradeep Paliwal Vs. Union of India & Ors.	Piyush Singh
3.	I.A. No. 5709 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Ors. Vs. Shubhkamna Buildtech Pvt. Ltd. & Ors.	Ajit Singh
4.	I.A. No. 5710 of 2024 in Comp. App. (AT) No. ___ of 2024	Narendra Joshi Vs. Union of India & Ors.	Piyush Singh
5.	I.A. No. 5723 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd. & Ors.	Ajit Singh
6.	I.A. No. 5729 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	J.C. Flower Asset Reconstruction Pvt. Ltd. Vs. Niryat Sam Apparels (India) Pvt. Ltd. & Anr.	Abhishek Anand
7.	I.A. No. 5732 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Commercial Tax Dept., Jaipur, Rajasthan Vs. Vikram Bajaj, RP for Sewa Steels Pvt. Ltd.	Vidhan Vyas

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Assistant Registrar